

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH; JODHPUR**

ORIGINAL APPLICATION NO. 162/2008

DATE OF ORDER: 27.07.2011

CORAM:

**HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER
HON'BLE MR. SUDHIR KUMAR, ADMINISTRATIVE MEMBER**

Nirmal Sisodia S/o Shri Arjun Singh Sisodia (OBC), age 34 years,
R/o Jaisalmer House, Umed Chowk, Jodhpur (Rajasthan).

...Applicant.

Mr. J.K. Mishra, counsel for applicant.

VERSUS

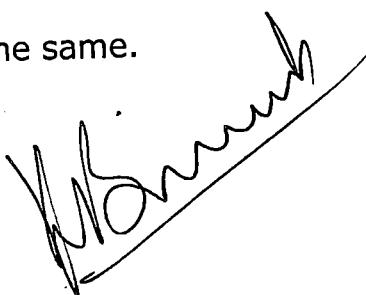
1. The Union of India through the General Manager, North Western Railway, Headquarter Jaipur.
2. The Chief Personnel Officer (Administration), North Western Railway, Headquarter Jaipur.
3. The Assistant Personnel Officer (Recruitment), North Western Railway, Railway Recruitment Cell, Durgapura, Jaipur.
4. The Divisional Personnel Officer, Bikaner Division, North Western Railway, Bikaner.

... Respondents.

Mr. Manoj Bhandari, along with Mr. Govind Suthar -
- counsel for respondents.

ORDER
(Per Dr. K.B. Suresh, Judicial Member)

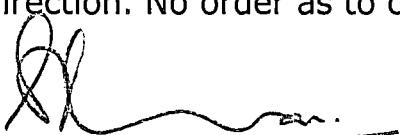
Heard learned counsels for both the sides. The learned counsel for the respondents submits that they are ready to consider the case of the applicant for posting him at Jodhpur, if there is vacancy available. The learned counsel for the applicant is also agreeable for the same.

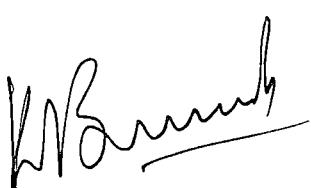


2. Therefore, the applicant is allowed to file a representation illuminating his grievance in detail in order to enable the concerned authorities to consider his case with compassion and mercy.

3. Consequently, the respondents are directed to consider the case of the applicant for an appropriate position at Jodhpur.

4. The Original Application is, thus, disposed of with the above direction. No order as to costs.


(SUDHIR KUMAR)
ADMINISTRATIVE MEMBER


(DR. K.B. SURESH)
JUDICIAL MEMBER

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